

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31855/2026 BLAPL/11044/2026	SANSARA KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BOUDH /176 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000128/2019
2	D-BLAPL/27664/2026 BLAPL/11045/2026	CHITRASEN KETAKI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEGAON /151 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000086/2025
3	D-BLAPL/31736/2026 BLAPL/11046/2026	DEBASHIS @ DEBASIS SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANARAPAL /46 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000009/2026
4	D-BLAPL/28492/2026 BLAPL/11047/2026	RAMCHANDRA BADANAYAK VS STATE OF ODISHA	M.BALAJI RAO VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000038/2026
5	D-BLAPL/31740/2026 BLAPL/11048/2026	ARABINDA BAGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /184 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000100/2023
6	D-BLAPL/31434/2026 BLAPL/11049/2026	ROSHAN SANGA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /122 /2026 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000114/2026
7	D-BLAPL/31438/2026 BLAPL/11050/2026	GULAM HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /481 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001651/2026
8	D-BLAPL/31770/2026 BLAPL/11051/2026	SANJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /212 /2026 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000256/2026
9	D-BLAPL/30175/2026 BLAPL/11052/2026	BAHADUR SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000072/2026
10	D-BLAPL/30190/2026 BLAPL/11053/2026	MOHAMMAD RAFIQ @ GUDDU VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	KHANDAGIRI P.S. /742 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001847/2026
11	D-BLAPL/31441/2026 BLAPL/11054/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SAHASRANSU SOURAV VS	CHHENDIPADA /415 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001203/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

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12	D-BLAPL/31442/2026 BLAPL/11055/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SAHASRANSU SOURAV VS	CHHENDIPADA /414 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001202/2026
13	D-BLAPL/31455/2026 BLAPL/11056/2026	SK. MOJAFAR @ PATI VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
14	D-BLAPL/31777/2026 BLAPL/11057/2026	MANDAKINI GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000025/2026
15	D-BLAPL/31753/2026 BLAPL/11058/2026	PRIYADARSANI SAMAL @ PRIYADARSINI SAMAL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	S.P.(CID-CRL),CUTTACK /7 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000099/2026
16	D-BLAPL/31300/2026 BLAPL/11059/2026	KISHOR MALI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /131 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000019/2026
17	D-BLAPL/31316/2026 BLAPL/11060/2026	BIJAY KUMAR MAHAPATRA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000092/2026
18	D-BLAPL/30325/2026 BLAPL/11061/2026	SARAT KUMAR JAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1027 /2026 ADDL.SPECIAL JUDGE,TALCHER(Anugu Spl/0000015/2026
19	D-BLAPL/31710/2026 BLAPL/11062/2026	BANALATA MOHANTY VS STATE OF ODISHA(VIG.)	PRASANT KISHORE RAY VS	BHUBANESWAR VIGILANCE /21 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000025/2026
20	D-BLAPL/31760/2026 BLAPL/11063/2026	T. ABHIMANYU DORA VS REPUBLIC OF INDIA (CBI)	BISWAJIT RANJAN TRIPATHY VS	S.P.(CID-CRL),CUTTACK /7 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000099/2026
21	D-BLAPL/30489/2026 BLAPL/11064/2026	SUF SAGAR PANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /25 /2026 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000067/2026
22	D-BLAPL/31781/2026 BLAPL/11065/2026	USATA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /857 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000041/2026
23	D-BLAPL/30761/2026	ABDUL AJIZ SEKH @ ABDUL AJIZ SHAIKH	RAVI SHANKAR SAMAL	CYBER CRIME AND ECONOMIC OFFEN

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11066/2026	VS STATE OF ODISHA	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000207/2026
24	D-BLAPL/31467/2026 BLAPL/11067/2026	PRASANT BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /342 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2026
25	D-BLAPL/31468/2026 BLAPL/11068/2026	BISWAJIT BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /342 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2026
26	D-BLAPL/30363/2026 BLAPL/11069/2026	RAHUL KURMI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	MAIDALPUR /20 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000230/2026
27	D-BLAPL/31783/2026 BLAPL/11070/2026	PINKU DEHURI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000116/2026
28	D-BLAPL/31735/2026 BLAPL/11071/2026	GURUDEV SAHU VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	GOCHHAPADA /124 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2026
29	D-BLAPL/30381/2026 BLAPL/11072/2026	SAURAV SINGH VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
30	D-BLAPL/30516/2026 BLAPL/11073/2026	SANTOSH KUMAR SETHY VS STATE OF ODISHA	RATNAKAR SAHOO VS	KANPUR /100 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000359/2026
31	D-BLAPL/31457/2026 BLAPL/11074/2026	SOMANATH MEKAP VS UNION OF INDIA	PRANAYA KUMAR DASH VS	NCB BHUBANESWAR /2 /2025 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000097/2025
32	D-BLAPL/30612/2026 BLAPL/11075/2026	A.SANTOSH VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /422 /2026 J.M.F.C.,ASKA(Ganjam) GR/0001320/2026
33	D-BLAPL/31785/2026 BLAPL/11076/2026	SATYABABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000056/2025
34	D-BLAPL/31550/2026 BLAPL/11077/2026	RAJESH MOHAPATRA @ RAJESH CH. MOHAPATRA VS	BIKRAM CHANDRA GHADEI VS	GOPALPUR /116 /2025 SPECIAL JUDGE (POCSO), BALASORE(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

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35	D-BLAPL/30960/2026 BLAPL/11078/2026	STATE OF ODISHA PURNACHANDRA DWARY VS	JYOTI PRAKASH PAL VS	Spl/0000177/2025 / /0 A.D.J.,KARANJIA(Mayurbhanj)
36	D-BLAPL/31677/2026 BLAPL/11079/2026	STATE OF ODISHA SAROJ KUMAR SETHI VS	KHUSBU PANIGRAHI VS	2(A)CC/0000002/2026 SORO /400 /2026 SPECIAL JUDGE (POCSO), BALASORE(E
37	D-BLAPL/30962/2026 BLAPL/11080/2026	STATE OF ODISHA DAMBU BIDIKA VS	SK. ZAFARULLA VS	Spl/0000188/2026 BANDHUGOAN /56 /2017 SPECIAL JUDGE,KORAPUT(Koraput)
38	D-BLAPL/31679/2026 BLAPL/11081/2026	STATE OF ODISHA BENA@SUMAN BEHERA VS	ASUTOSH TRIPATHY VS	Spl/0000005/2018 PURUNAKOTE /137 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
39	D-BLAPL/31686/2026 BLAPL/11082/2026	STATE OF ODISHA BIRENDRA KUMAR SAHOO @ BIRENDRA KUMAR SAHU VS	SANTOSH KUMAR MAHANTY VS	GR/0001691/2026 BHANJANAGAR /857 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjar
40	D-BLAPL/31789/2026 BLAPL/11083/2026	STATE OF ODISHA AKASH CHANDRA JENA @ BAPI VS	AMBIKA PRASAD RATH VS	Spl/0000041/2026 KHAIRA /213 /2026 JMFC CUM CIVIL JUDGE(JD),KHAIRA(E
41	D-BLAPL/30986/2026 BLAPL/11084/2026	STATE OF ODISHA RAKESH PATRA @ MOTTU VS	PRASANTA KUMAR SAHOO VS	CT/0000642/2026 KAMAKHYANAGAR /161 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
42	D-BLAPL/31009/2026 BLAPL/11085/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO @ BABUN VS	SANJIT MISHRA VS	Spl/0000003/2026 CHANDANPUR /98 /2026 1ST A.D.J., PURI(Puri)
43	D-BLAPL/31790/2026 BLAPL/11086/2026	STATE OF ODISHA BHIKARI CHARAN NAYAK VS	AMITAV TRIPATHY VS	ST/0000325/2026 / /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar
44	D-BLAPL/31223/2026 BLAPL/11087/2026	STATE OF ODISHA RAJU KUANR VS	PRASANTA KUMAR NANDA VS	2(A)CC/0000025/2026 BERHAMPUR /75 /2026 A.D.J., NILGIRI(Baleshwar)
45	D-BLAPL/31688/2026 BLAPL/11088/2026	STATE OF ODISHA BIJU DIGAL VS	MAHES DAS VS	ST/0000098/2026 DARINGBADI /212 /2026 J.M.F.C.,DARINGBADI(Kandhamal)
		STATE OF ODISHA		CT/0000256/2026

ORISSA HIGH COURT

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46	D-BLAPL/31239/2026 BLAPL/11089/2026	PITABASA KAMILA @ PITABASH KAMIL @ KAMILA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BAUNISUNI /121 /2025 A.D.J.,BOUDH(Baudh) ST/0000088/2025
47	D-BLAPL/31802/2026 BLAPL/11090/2026	SATYABABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /144 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000084/2025
48	D-BLAPL/31693/2026 BLAPL/11091/2026	ARUN NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000102/2025
49	D-BLAPL/31892/2026 BLAPL/11092/2026	SUNIL KUMAR SETH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH SADAR /305 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0001358/2026
50	D-BLAPL/31896/2026 BLAPL/11093/2026	SANJAY SINHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000069/2026
51	D-BLAPL/31431/2026 BLAPL/11094/2026	DEEPAK KUMAR ROUT VS STATE OF ODISHA	SANATAN DAS VS	KHUNTUNI /72 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000154/2022
52	D-BLAPL/32122/2026 BLAPL/11095/2026	GURU KHILLO VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000126/2025
53	D-BLAPL/32115/2026 BLAPL/11096/2026	HEMA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	/ / SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000195/2026
54	D-BLAPL/32116/2026 BLAPL/11097/2026	NARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	/ / SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000195/2026
55	D-BLAPL/32056/2026 BLAPL/11098/2026	CHANDAN KUMAR MAHTHA @ CHANDAN MATHA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0001122/2024
56	D-BLAPL/31804/2026 BLAPL/11099/2026	VINDHACHAL KUMAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	G.R.P.S.BALASORE /144 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000307/2026
57	D-BLAPL/31812/2026	GOURAV KUMAR @ GOURAV KR.	BIBHUTI RANJAN MOHANTY	G.R.P.S.BALASORE /144 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11100/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000307/2026
58	D-BLAPL/31697/2026 BLAPL/11101/2026	JITU MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	PURIGHAT /300 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000748/2026
59	D-BLAPL/32297/2026 BLAPL/11102/2026	DULLAVI BAGARTY VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000011/2026
60	D-BLAPL/32289/2026 BLAPL/11103/2026	NILANCHAL NAG VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000011/2026
61	D-BLAPL/31699/2026 BLAPL/11104/2026	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /151 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000257/2026
62	D-BLAPL/31706/2026 BLAPL/11105/2026	ASHUTOSH DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /102 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000018/2026
63	D-BLAPL/31814/2026 BLAPL/11106/2026	SHAIKH AFSAR MEHBOOB VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /266 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000217/2023
64	D-BLAPL/31816/2026 BLAPL/11107/2026	SANATAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HATIBARI /241 /2026 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000791/2026
65	D-BLAPL/31707/2026 BLAPL/11108/2026	SANAT KUMAR NAIK @ LIKU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANIHA /111 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000779/2026
66	D-BLAPL/31717/2026 BLAPL/11109/2026	BABUNA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /309 /2025 CIVIL JUDGE (SD),RAYGADA(Rayagada) CT/0000072/2025
67	D-BLAPL/31837/2026 BLAPL/11110/2026	SUBHAM @ RAJA SAHANI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	CHOUDWAR /594 /2025 J.M.F.C.,TANGI(Cuttack) GR/0000985/2025
68	D-BLAPL/31718/2026 BLAPL/11111/2026	PRITIRANJAN MOHANTA VS	KULDEEP MOHANTY VS	KARANJIA /348 /2026 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(N

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

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69	D-BLAPL/31720/2026 BLAPL/11112/2026	STATE OF ODISHA JAGAN BEHERUK @ BHABANI JAGAN BEHERUK VS	SANTOSH KUMAR MAHANTY VS	CT/0000618/2026 KABISURYANAGAR /598 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR
70	D-BLAPL/31725/2026 BLAPL/11113/2026	STATE OF ODISHA SIDDA KUMAR @ SIDDA ARADHYA @ S. KUMAR S. ARADHYA VS	SOUBHAGYA KUMAR DASH VS	Spl/0000180/2026 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
71	D-BLAPL/31842/2026 BLAPL/11114/2026	STATE OF ODISHA ANIL BATRA @ BHATRA VS	BISHNU PRASAD PRADHAN VS	GR/0000434/2026 BHUBANESWAR G.R.P.S. /84 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
72	D-BLAPL/27497/2026 BLAPL/11115/2026	STATE OF ODISHA RANJEET KUMAR BEHERA VS	DILIP KUMAR SAHU VS	TR/0000328/2020 DEOGARH /397 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D
73	D-BLAPL/31726/2026 BLAPL/11116/2026	STATE OF ODISHA SUMIT KUMAR YADAB VS	BHAWANI SANKAR PANIGRAHI VS	CT/0000464/2026 SECTOR-7 /7 /2026 2ND A.D.J.,ROURKELA(Sundargarh)
74	D-BLAPL/31731/2026 BLAPL/11117/2026	STATE OF ODISHA JACOB SABAR VS	SOUBHAGYA KUMAR DASH VS	Spl/0000003/2026 GARBANDHA /63 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
75	D-BLAPL/31841/2026 BLAPL/11118/2026	STATE OF ODISHA RABI BEHERA @ RABINARAYAN BEHERA VS	SANJIB KUMAR BHANJADEO VS	GR/0000646/2026 KHURDA MODEL /449 /2026 S.D.J.M.,KHURDA(Khordha)
76	D-BLAPL/29222/2026 BLAPL/11119/2026	STATE OF ODISHA UGRESAN BHOI VS	ANKANN PANDA VS	GR/0000995/2026 MUDANPUR RAMPUR /207 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT
77	D-BLAPL/31733/2026 BLAPL/11120/2026	STATE OF ODISHA LAXMAN BISWAL VS	KULDEEP MOHANTY VS	Spl/0000083/2023 BHUBANESWAR VIGILANCE /21 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR
78	D-BLAPL/31849/2026 BLAPL/11121/2026	STATE OF ODISHA(VIG.) ESUNA GOMANGO VS	BIBHUTI BHUSAN CHOUDHURY VS	GR/0000025/2026 PADMAPUR /63 /2025 A.D.J., GUNUPUR(Rayagada)
79	D-BLAPL/31745/2026 BLAPL/11122/2026	STATE OF ODISHA RAGHUNATH PRATIHARI VS	JNYANANANDA PANDA VS	CT/0000040/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
		STATE OF ODISHA		CT/0000381/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

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80	D-BLAPL/29225/2026 BLAPL/11123/2026	MAORANJAN PATTANAIK@ MANORANJAN PATTANAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	JAGATPUR /539 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000178/2026
81	D-BLAPL/31853/2026 BLAPL/11124/2026	DIBENDU JENA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	MURUDA /205 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000036/2026
82	D-BLAPL/31748/2026 BLAPL/11125/2026	DHANAPATI KHILLA @ GUTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /141 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2024
83	D-BLAPL/31750/2026 BLAPL/11126/2026	RAKESH SAMANTRAY @ RAKA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SPL.TASK FORCE /26 /2022 2ND A.D.J,KHURDA(Khordha) TR/0000103/2022
84	D-BLAPL/29487/2026 BLAPL/11127/2026	SK.KAYAMAT @ SK KAYAMATULLA @ KAYAMAT @ SK.KAYAMAT TULLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /244 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000120/2024
85	D-BLAPL/31752/2026 BLAPL/11128/2026	SALUR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /86 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000099/2026
86	D-BLAPL/31761/2026 BLAPL/11129/2026	SK.SAHIL VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000024/2026
87	D-BLAPL/31862/2026 BLAPL/11130/2026	DINABANDHU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /124 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2026
88	D-BLAPL/31762/2026 BLAPL/11131/2026	IRMA PODIAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /139 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000132/2026
89	D-BLAPL/29978/2026 BLAPL/11132/2026	JAYANTA NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /814 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) CT/0000102/2025
90	D-BLAPL/31520/2026 BLAPL/11133/2026	SANTOSH KUMAR SAHA VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	BADAGODA P.S. /485 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000967/2026
91	D-BLAPL/31864/2026	ANANDA SAHU	AMITAV TRIPATHY	PHIRINGIA /151 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11134/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000130/2026
92	D-BLAPL/31906/2026 BLAPL/11135/2026	ASHUTOSH MUKHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PURUNAKATAK /135 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000105/2026
93	D-BLAPL/31763/2026 BLAPL/11136/2026	KUNMAYA BEHERA @ CHINTU VS STATE OF ODISHA	KARUNAKAR GAYA VS	AIR FIELD P.S. /151 /2026 AD-HOC A.D.J.(FTSC),BHUBANESWAR(CT/0000352/2026
94	D-BLAPL/31764/2026 BLAPL/11137/2026	SUBRAT BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /115 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000143/2026
95	D-BLAPL/31659/2026 BLAPL/11138/2026	ABINASH ROUT@GULA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PATTAMUNDAI MODEL /353 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTANAJAR GR/0000756/2026
96	D-BLAPL/32038/2026 BLAPL/11139/2026	JITEN PADIAMI @ JITEN PODIAMI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /683 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000039/2025
97	D-BLAPL/31766/2026 BLAPL/11140/2026	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /45 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000065/2026
98	D-BLAPL/31919/2026 BLAPL/11141/2026	B. ABHIMANYU PRADHAN @ KALIA VS STATE OF ODISHA	DEVASHIS PANDA VS	RAMBHA (KHALLIKOTE) /651 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000153/2025
99	D-BLAPL/31961/2026 BLAPL/11142/2026	SWADHIN KUMAR VS STATE OF ODISHA	GYANA RANJAN DHAL VS	TOMANDO /317 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000839/2026
100	D-BLAPL/31928/2026 BLAPL/11143/2026	MADAN SIKDAR VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000009/2026
101	D-BLAPL/31827/2026 BLAPL/11144/2026	JILANI KHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BADACHANA /117 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000608/2026
102	D-BLAPL/31874/2026 BLAPL/11145/2026	RAMANANDA PRADHAN @ PADHAN VS	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /223 /2026 S.D.J.M.,BIRMAHARAJPUR(Sonepur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-BLAPL/31932/2026 BLAPL/11146/2026	STATE OF ODISHA KABIRUL SK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GR/0000519/2026 SABARANG /212 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0002016/2026
104	D-BLAPL/31993/2026 BLAPL/11147/2026	ROHAN NAYAK VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	BADAGADA /350 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000042/2026
105	D-BLAPL/31933/2026 BLAPL/11148/2026	ROHIT KUMAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000037/2026
106	D-CMP/47897/2026 CMP/1800/2026	BISHNU CHARAN BEHERA VS SATYABHAMA JENA	BHABANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) EC/0000005/2003
107	D-CMP/48143/2026 CMP/1801/2026	NIRANJAN ACHARYA VS SANATANA ACHARYA	PRASANNA KUMAR SWAIN VS	// 1ST A.D.J., CUTTACK(Cuttack) Fao/0000074/2025
108	D-CMP/48919/2026 CMP/1802/2026	KRUSHNA CHANDRA GHIVELA VS RAIBARU PUTEL	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000074/2015
109	D-CMP/48181/2026 CMP/1803/2026	M/S. BHARAT ELECTRICAL ACCESSORIES PVT. LTD., KHORDA VS CHHATTISGARH STATE POWER DISTRUBUTION COMPANY LTD.	BISWAJEET PATTNAIK VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Arbp/0000015/2020
110	D-CMP/48189/2026 CMP/1804/2026	AJAYA KUMAR NAYAK VS ASHOK KUMAR PANDA	SRINIBASH SATAPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002467/2021
111	D-CMP/48980/2026 CMP/1805/2026	BIJAYA KUMAR BEHERA VS BISWANATH SETHI	P. V. BALAKRISHNA VS	// J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P EP/0000006/2014
112	D-CMP/48546/2026 CMP/1806/2026	REBAKANTA SAHU VS PARIKSHIT SAHU	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) CS/0000021/2025
113	D-CMP/48983/2026 CMP/1807/2026	BASANTA KUMAR SAHU VS BHAGIRATHI SAHU	PRAJNA SARITA MOHANTY VS	// A.D.J.,UDALA(Mayurbhanj) Fao/0000002/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CMP/48791/2026 CMP/1808/2026	BRUNDABAN CHANDRA PANDA VS BRUNDABAN AGASTI	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (JD),BALASORE(Baleswar) EC/0000007/2008
115	D-CMP/48817/2026 CMP/1809/2026	AJAYA MOHAPATRA VS TILOTTAMA MOHAPATRA	AMIT PRASAD BOSE VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) CS/0000042/2008
116	D-CMP/49395/2026 CMP/1810/2026	RINA SARANGI @ MOHAPATRA VS RAJKISHORE MOHAPATRA	BHABA RANJAN KAR VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001235/2019
117	D-CMP/48512/2026 CMP/1811/2026	KUNILATA SAHOO VS DROUPADI SAHOO	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) IA/0000073/2026
118	D-CMP/49175/2026 CMP/1812/2026	CHANDRABATI PATEL VS DEBAKI PATEL	BYOMOKESH SAHOO VS	// A.D.J.,KUCHINDA(Sambalpur) Fao/0000005/2025
119	D-CONTC/49125/2026 CONTC/7254/2026	PRASANNA KUMAR SAHOO VS CHITARANJAN PANDEY,DISTRICT EDUCATION OFFICER,NAYAGARH	ADV. VS	// 0 //
120	D-CONTC/49133/2026 CONTC/7255/2026	GADADHAR PRADHAN VS SUBHA SARMA, I.A.S., ADDL. CHIEF SECY. TO GOVT., WATER RESOURCES DEPT.,BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/49138/2026 CONTC/7256/2026	RABISANKAR SAHU VS GOURAV SHIVAJI ISALWAR, COLLECTOR AND DIST.MAGISTRATE, BOLANGIR	ADV. VS	// 0 //
122	D-CONTC/49141/2026 CONTC/7257/2026	AJAY KUMAR PATRA VS BHASKAR JYOTI SHARMA, SECRETARY TO GOVT., BHUBANESWAR	ADV. VS	// 0 //
123	D-CONTC/49207/2026 CONTC/7258/2026	ASHIS KUMAR CHAND VS ASWATHY S., I.A.S., COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
124	D-CONTC/49209/2026 CONTC/7259/2026	NIRANJAN BHUYAN VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/49212/2026	MANOJ KUMAR SAHOO	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7260/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S., ACS CUM PRINCIPAL SECY. TO GOVT., STEEL AND MINES DEPT.,BHUBANESWAR		//
126	D-CONTC/49239/2026	RABINARAYAN BARAD	ADV.	//
	CONTC/7261/2026	VS	VS	0
		DR.N. THIRUMALA NAIK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT.,BHUBANESWAR		//
127	D-CONTC/46036/2026	VANAPALI RAVI	ADV.	//
	CONTC/7262/2026	VS	VS	0
		DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA		//
128	D-CONTC/46042/2026	N. GOVIND RAJ PATNAIK	ADV.	//
	CONTC/7263/2026	VS	VS	0
		DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA		//
129	D-CONTC/49229/2026	GANGADHAR PARIDA	PRASANTA KUMAR JENA	//
	CONTC/7264/2026	VS	VS	0
		ARAVIND AGARWAL, I.A.S., COMMNR. CUM SECY., HIGHER EDUCATION DEPT.,BHUBANESWAR		//
130	D-CONTC/49242/2026	MAMATA PADHIARI	ADV.	//
	CONTC/7265/2026	VS	VS	0
		ASWATHY S, I.A.S.		//
131	D-CONTC/49244/2026	BHUBANESWAR BARIKI	RASHMI KANTA ACHARYA	//
	CONTC/7266/2026	VS	VS	0
		AISHWARYA PUSETA, TAHASILDAR, NAYAGARH		//
132	D-CONTC/49248/2026	PRAFUL KUMAR PADHY	SWAGAT KUMAR SAHU	//
	CONTC/7267/2026	VS	VS	0
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//
133	D-CONTC/49249/2026	TANMAY SAHOO	ADV	//
	CONTC/7268/2026	VS	VS	0
		VINAYTOSH MISHRA,IPS, D.G AND I.G OF POLICE, ODISHA		//
134	D-CONTC/49250/2026	SARBESWAR MISHRA	SWETLANA DAS	//
	CONTC/7269/2026	VS	VS	0
		DR. NIVEDITA PRUSTY, MANAGING DIRECTOR OF THE ORISSA STATE HANDLOOMS WEAVERS CO. OPERATIVE SOCIETY		//
135	D-CONTC/49251/2026	ARABINDA ACHARYA	ANJAN KUMAR BISWAL	//
	CONTC/7270/2026	VS	VS	0
		SUBHA SHARMA,IAS, SECRETARY WATER RESOURCES DEPTT.		//
136	D-CONTC/49252/2026	MADHUSMITA PRADHAN	ANJAN KUMAR BISWAL	//
	CONTC/7271/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/49253/2026 CONTC/7272/2026	SHUBHA SARMA,IAS, SECRETARY WATER RESOURCES DEPTT. MEERA KUMARI VS	ANJAN KUMAR BISWAL VS	// // 0
138	D-CONTC/49321/2026 CONTC/7273/2026	SHUBHA SARMA,IAS, SECRETARY WATER RESOURCES DEPTT. MAKARDHWAJ GIRI VS	ADV. VS	// // 0
139	D-CONTC/49350/2026 CONTC/7274/2026	DR.N.THIRUMALA NAIK, I.A.S. SANJUKTA SINGH VS	SAILABALA JENA VS	// // 0
140	D-CONTC/49246/2026 CONTC/7275/2026	D SAHU, ACCOUNTANT GENERAL (A AND E),BHUBANESWAR RAJ NARAYAN BEHERA VS	ADV VS	// // 0
141	D-CONTC/49247/2026 CONTC/7276/2026	SUBHA SHARMA,IAS, SECRETARY WATER RESOURCES DEPTT. RAJ NARAYAN BEHERA VS	ADV VS	// // 0
142	D-CONTC/49391/2026 CONTC/7277/2026	SHUBHA SARMA,IAS,SECRETARY,WATER RESOURCES DEPTT. BASANTI NAYAK VS	ADV. VS	// // 0
143	D-CONTC/49587/2026 CONTC/7278/2026	DR. KISHORE CHANDRA MISHRA, DMO(MS) CUM SUPDT., DHH KENDRAPARA PRASANT KUMAR BISWAL VS	ADV. VS	// // 0
144	D-CONTC/49596/2026 CONTC/7279/2026	J.SONAL, IAS, COLLECTOR AND DIST.MAGAISTRATE, JAGATSINGHPUR PRIYABRATA SWAIN VS	ADV. VS	// // 0
145	D-CONTC/49254/2026 CONTC/7280/2026	J.SONAL, IAS, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR CHANDRABATI PANDA @ CHANDRABATI PADHI VS	ADV VS	// // 0
146	D-CONTC/49499/2026 CONTC/7281/2026	DINABANDHU SAHU,IA AND AS, PRINCIPAL ACCOUNTANT GENERAL (A AND E), BHUBANESWAR MAGUNI MALIK VS	ADV VS	// // 0
147	D-CONTC/49552/2026 CONTC/7282/2026	SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. DR.RAJESH SETH VS	ADV VS	// // 0
		CHINMAYEE KANHAR,OAS(S), REGISTRAR, BERHAMPUR UNIVERSITY		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/48753/2026 CONTC/7283/2026	AJAY KUMAR SWAIN VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA	ADV VS	// () //
149	D-CONTC/48778/2026 CONTC/7284/2026	BHAGIRATHI DALEI VS SNEHALATA ACHARYA ,EXECUTIVE OFFICER, NAYAGARH MUNICIPALITY	ADV VS	// () //
150	D-CONTC/49553/2026 CONTC/7285/2026	SUMATI SAHU VS YOGESH BAHADUR KHURANIA, DIRECTOR GENERAL OF POLICE, CUTTACK	ADV. VS	// () //
151	D-CRLA/30059/2026 CRLA/987/2026	SANGRAM BALIARSINGH @ TERA VS STATE OF ODISHA	SANJIT MISHRA VS	GADISAGADA /8 /2014 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000110/2023
152	D-CRLA/31358/2026 CRLA/988/2026	PREMA BEHERA @ GURUBARU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /174 /2016 SPECIAL JUDGE, KANTABANJI(Balangir) SC/0000029/2018
153	D-CRLA/31768/2026 CRLA/989/2026	TRINATH CHANDIBANSA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	CHANDILI /342 /2025 A.D.J.,RAYAGADA(Rayagada) TR/0000045/2025
154	D-CRLA/31062/2026 CRLA/990/2026	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SUJATA JENA,(SR.ADV.) VS	DEOGARH /305 /2026 DISTRICT AND SESSIONS JUDGE,DEOGARH Spl/0000012/2026
155	D-CRLA/18324/2026 CRLA/991/2026	BAINA@BAIKUNTHA JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMAGIRI /129 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000052/2024
156	D-CRLA/25422/2026 CRLA/992/2026	HURU@SANTANU NAIK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BADSAHI /121 /2018 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000104/2018
157	D-CRLMA/30188/2026 CRLMA/125/2026	LALIT MOHAN MANGARAJ VS STATE OF ODISHA	VS	BERHAMPUR TOWN /410 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002596/2026
158	D-CRLMA/32302/2026 CRLMA/126/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK VS ASHIM KUMAR SAHOO	ADV VS BISHNU PRASAD PRADHAN	NAYAPALLI P.S. /149 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000322/2026
159	D-CRLMA/31811/2026	GOBINDA CHANDRA PANDA	AMITAV TRIPATHY	CHAMAKHANDI /264 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/127/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
160	D-CRLMA/29427/2026	SANYASHI MALLICK	BISWARANJAN DALAI	GR/0000848/2026
	CRLMA/128/2026	VS STATE OF ODISHA	VS	MARINE PS AT JAMBO /68 /2025
161	D-CRLMC/31872/2026	BASANT KUMAR MISHRA	PRASANTA KUMAR SAHOO	SPECIAL JUDGE (POCSO), KENDRAPAR
	CRLMC/3901/2026	VS STATE OF ODISHA (VIG)	VS	Spl/0000047/2025
162	D-CRLMC/29141/2026	SANDEEP KUMAR PATNAIK	SHRADHANJALI SAHOO	VIGILANCE PS (BERHAMPUR) /27 /2001
	CRLMC/3902/2026	VS STATE OF ODISHA	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)
163	D-CRLMC/31302/2026	LIPUNI KUNDU	PRANAB KUMAR SAMANTRAY	GR/0000027/2001
	CRLMC/3903/2026	VS STATE OF ODISHA	VS	KEONJHAR TOWN /80 /2020
164	D-CRLMC/31966/2026	RAMANARAYAN BAL	AAYUSH KUMAR	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J)
	CRLMC/3904/2026	VS STATE OF ODISHA	VS	GR/0000488/2020
165	D-CRLMC/31704/2026	SWARUPANANDA MOHANTY	SIDDHARTH GOUTAM DAS	JATNI P.S. /562 /2025
	CRLMC/3905/2026	VS STATE OF ODISHA	VS	J.M.F.C.,JATNI(Khordha)
166	D-CRLMC/24184/2026	BISHNU PRASAD SETHI	AJAYA KUMAR MOHARANA	GR/0000996/2025
	CRLMC/3906/2026	VS STATE OF ODISHA	VS	EOW,BHUBANESWAR /17 /2025
167	D-CRLMC/31259/2026	FRANSIS HORO	SIDHARTH PARIDA	PRESIDING OFFICER, DESIGNATED CO
	CRLMC/3907/2026	VS REPUBLIC OF INDIA (CENTRAL BUREAU OF INVESTIGATION)	VS	CT/0000020/2025
168	D-CRLMC/29949/2026	KANHU@SATRUGHNA PARIDA	KAUSHAL HUSSAIN	MAHILA P.S. BUXIBAZAR /25 /2026
	CRLMC/3908/2026	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
169	D-CRLMC/25312/2026	RAMYA KANTA PANDA @ RAMAKANTA PANDA @CHIKU	SAMBEET PATTANAYAK	GR/0000117/2026
	CRLMC/3909/2026	VS STATE OF ODISHA	VS	MAHILA P.S.(BBSR) /120 /2026
170	D-CRLMC/31127/2026	LOKANATH PODH	PRASANTA KUMAR ROUTRAY	S.D.J.M.,BHUBANESWAR(Khordha)
	CRLMC/3910/2026	VS	VS	CT/0000751/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/31769/2026 CRLMC/3911/2026	STATE OF ODISHA KALU BISOI@KALU CHARAN BISOYI VS	SANJAY KUMAR PRADHAN VS	Spl/0000059/2021 KABISURYANAGAR (KODALA) /251 /20 A.D.J.,KODALA(Ganjam) ST/0000028/2026
172	D-CRLMC/31779/2026 CRLMC/3912/2026	STATE OF ODISHA SAMBHU POLAI VS	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR (KODALA) /34 /201 A.D.J.,KODALA(Ganjam) ST/0000096/2023
173	D-CRLMC/31981/2026 CRLMC/3913/2026	STATE OF ODISHA AMIN NAHAK VS	SANTOSH KUMAR MAHANTY VS	KODALA /166 /2012 A.D.J.,KODALA(Ganjam) ST/0000058/2022
174	D-CRLMC/29121/2026 CRLMC/3914/2026	STATE OF ODISHA JOHN@SUBHRAJIT JENA VS	AKSHAYA KUMAR SAHOO VS	MAHILA P.S.(BBSR) /143 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000207/2026
175	D-CRLMC/24727/2026 CRLMC/3915/2026	STATE OF ODISHA SURESH MAJHI VS	SUSHANTA HARICHANDAN VS	/ / SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000003/2019
176	D-CRLMC/31854/2026 CRLMC/3916/2026	STATE OF ODISHA CHITTA RANJAN DAS VS	DR. BINODA KUMAR MISHRA VS	CHOUDWAR /14 /2023 C.J.M.,CUTTACK(Cuttack) GR/0000022/2023
177	D-CRLMP/4883/2026 CRLMP/1772/2026	STATE OF ODISHA ROKKAM RAVANAYA VS	SATRUGHNA DASH (A) VS	/ / ()//
178	D-CRLMP/31651/2026 CRLMP/1773/2026	STATE OF ODISHA ANNAPURNA SAHOO VS	SUKANTA KUMAR NAYAK VS	/ /0 ()//
179	D-CRLMP/31671/2026 CRLMP/1774/2026	STATE OF ODISHA TAHERA KHATUN VS	AMIYA RANJAN SWAIN VS	/ /0 ()//
180	D-CRLMP/31424/2026 CRLMP/1775/2026	STATE OF ODISHA GOPAL KRUSHNA SAHU VS	PRASANNA KUMAR PANDA VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000092/2024
181	D-CRLMP/31738/2026 CRLMP/1776/2026	MAMATA SAHOO RANJAN BHOI VS	ARJUNA CHARANA BEHERA VS	/ /0 ()//
		STATE OF ODISHA		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/31941/2026 CRLMP/1777/2026	JAGDISH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 0 //
183	D-CRLMP/32120/2026 CRLMP/1778/2026	B.M., BALASORE, BHADRAK, COOPERATIVE BANK, BHADRAK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 0 //
184	D-CRLMP/22223/2026 CRLMP/1779/2026	INFORMANT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
185	D-CRLREV/31844/2026 CRLREV/799/2026	GOPAL CH. SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0001246/2026
186	D-CRLREV/32183/2026 CRLREV/800/2026	SRI BUDHI KENDULAI THAKURANI BIJE, REYPU VS SUB DIVISIONAL MAGISTRATE, JAGATSINGHPUR	PRASANTA KUMAR SATAPATHY VS	//0 S.D.M, JAGATSINGHPUR(Jagatsinghapur) CRMC/0000060/2026
187	D-CRLREV/32025/2026 CRLREV/801/2026	SUDAM CHARAN PADHI@HAGARA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	NAIKANI-DIHI /65 /2014 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000002/2022
188	D-CRLREV/32072/2026 CRLREV/802/2026	RAJENDRA BARIK VS STATE OF ODISHA	BHUIT PATTNAIK VS	//0 2ND A.D.J.,PURI(Puri) CRA/0000001/2025
189	D-EXP/38814/2026 EXP/163/2026	M/S BISWASWAR ROUT SECURITY AGENCY,CUTTACK VS PARADEEP PORT TRUST, JAGATSINGHPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
190	D-MACA/46043/2026 MACA/1016/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS SANTOSH KUMAR SWAIN	MAHITOSH SINHA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001379/2018
191	D-RPFAM/48145/2026 RPFAM/285/2026	BHAGYASHREE JALLY VS AMAR PRASAD JALLY	DIPAK RANJAN MISHRA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000348/2024
192	D-RSA/27954/2026 RSA/525/2026	ESETTY TRIPATI PATRO VS MONINGI SIVAJI	SOURAV SUMAN BHUYAN VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000080/2024
193	D-RSA/46228/2026	SARASWATI BENUPANI	DHANANJAYA MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/526/2026	VS BASANTA KUMAR NAIK	VS	A.D.J.,DHARAMGARH(Kalahandi)
194	D-RSA/47823/2026	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A.	RFA/0000005/2026
	RSA/527/2026	VS VIBGYOR STRUCTURAL CONSTRUCTION PVT. LTD.,SAMBALPUR	VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR
195	D-TRPCRL/31544/2026	CHARULATA MALLICK	STITI PRAGYAN SUNANDINI	RFA/0000018/2026
	TRPCRL/85/2026	VS STATE OF ODISHA(VIG.)	VS	CUTTACK VIGILANCE /5 /2021
196	D-WA/48093/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	SPECIAL JUDGE(VIGILANCE),ANGUL(ANGUL)
	WA/1424/2026	VS AJIT KUMAR PRADHAN	VS	TR/0000006/2022
197	D-WA/46292/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1425/2026	VS DR. SANTOSH KUMAR JENA	VS	0
198	D-WA/48235/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	//
	WA/1426/2026	VS ASHOK KUMAR KAR	VS	0
199	D-WA/48095/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1427/2026	VS AJIT KUMAR PRADHAN	VS	0
200	D-WA/44440/2026	PRAFULLA KUMAR MISHRA	KEDAR KUMAR DASH	//
	WA/1428/2026	VS STATE OF ODISHA	VS	0
201	D-WA/48327/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//
	WA/1429/2026	VS SANJAYA KUMAR DANTA	VS	0
202	D-WA/49009/2026	MANORANJAN SAHOO	SATYA SMRUTI MOHANTY	//
	WA/1430/2026	VS PURNA CHANDRA NAYAK	VS	0
203	D-WP(C)/48318/2026	BIPIN BEHARI DAS	PRASANTA KUMAR MISHRA	//
	WP(C)/34180/2026	VS STATE OF ODISHA	VS	0
204	D-WP(C)/48562/2026	SISHIR KUMAR PATTNAYAK	DR. BINODA KUMAR MISHRA	//
	WP(C)/34181/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/48756/2026 WP(C)/34182/2026	STATE OF ODISHA BIBHURANJAN BISWAL VS	BISWABIHARI MOHANTY VS	// // 0
206	D-WP(C)/49311/2026 WP(C)/34183/2026	STATE OF ODISHA M/S PRMM CRUSHER,NIHALPRASAD ,DHENKANAL VS	JAGAMOHAN PATTANAIAK VS	// // 0
207	D-WP(C)/49400/2026 WP(C)/34184/2026	REGISTRAR OF NATIONAL GREEN TRIBUNAL,KOLKATA GADADHARA JENA VS	AJAYA KUMAR TRIPATHY VS	// // 0
208	D-WP(C)/48563/2026 WP(C)/34185/2026	STATE OF ODISHA SWAGATIKA SUBHADARSHINI VS	DR. BINODA KUMAR MISHRA VS	// // 0
209	D-WP(C)/48747/2026 WP(C)/34186/2026	STATE OF ODISHA AMULYA KUMAR PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0
210	D-WP(C)/48857/2026 WP(C)/34187/2026	STATE OF ODISHA SUSHANT BEHERA VS	ADYASIDHI MISHRA VS	// // 0
211	D-WP(C)/30425/2026 WP(C)/34188/2026	STATE OF ODISHA PRAKASH KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// // 0
212	D-WP(C)/48581/2026 WP(C)/34189/2026	THE TAHASILDAR, TALCHER KEDARSAN NAYAK VS	KANANBALA ROY CHOUDHURY VS	// // 0
213	D-WP(C)/40887/2026 WP(C)/34190/2026	STATE OF ODISHA SUBASIS MOHAPATRA VS	RAJESH RANJAN SAHOO VS	// // 0
214	D-WP(C)/48597/2026 WP(C)/34191/2026	STATE OF ODISHA AJAY KUMAR SAMAL VS	KANANBALA ROY CHOUDHURY VS	// // 0
215	D-WP(C)/48774/2026 WP(C)/34192/2026	STATE OF ODISHA BALLABI GARDIA VS	UPENDRA KUMAR SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/43206/2026 WP(C)/34193/2026	GANAPATI PANDA VS PRAVAKAR PANDA	PRASANTA KUMAR SATAPATHY VS	// 0 //
217	D-WP(C)/48874/2026 WP(C)/34194/2026	UJJALA KISHORE MAJHI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
218	D-WP(C)/48868/2026 WP(C)/34195/2026	HEMALATA NAIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
219	D-WP(C)/48773/2026 WP(C)/34196/2026	RASHMITA KANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
220	D-WP(C)/48872/2026 WP(C)/34197/2026	UMAKANTA BHOI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
221	D-WP(C)/46121/2026 WP(C)/34198/2026	BICHITRANANDA ROUT VS SUB-COLLECTOR, CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
222	D-WP(C)/43297/2026 WP(C)/34199/2026	DEBADASH ROUT VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
223	D-WP(C)/48486/2026 WP(C)/34200/2026	GOUTAM JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
224	D-WP(C)/48938/2026 WP(C)/34201/2026	NILIMA SUNYANI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
225	D-WP(C)/48794/2026 WP(C)/34202/2026	DRONA CHANDRA SABAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
226	D-WP(C)/47612/2026 WP(C)/34203/2026	TUSHARKANTI JENA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
227	D-WP(C)/47916/2026	SHIBA PRASAD HANS	PRASHANTA KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34204/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/48803/2026 WP(C)/34205/2026	SURATH KUMAR DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
229	D-WP(C)/46343/2026 WP(C)/34206/2026	ESIC MEDICAL LABORATORY TECHNOLOGIST ASSOCIATION, ANDHRAPRADESH VS UNION OF INDIA	JANMEAJAYA DASH VS	// 0 //
230	D-WP(C)/48740/2026 WP(C)/34207/2026	LALATENDU PAL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
231	D-WP(C)/48528/2026 WP(C)/34208/2026	COMMITTEE OF MANAGEMENT OF MAA HARACHANDI PRIMARY AGRICULTURAL BISON REARING SOCIETY LTD.,CUTTACK VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
232	D-WP(C)/46694/2026 WP(C)/34209/2026	SAMIR TAMUDIA @ SAMIR KUMAR TAMUDIA VS SABITA TAMUDIA	BISWAJIT NAYAK VS	// 0 //
233	D-WP(C)/48734/2026 WP(C)/34210/2026	SWAYAMBHU KUMAR PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
234	D-WP(C)/48806/2026 WP(C)/34211/2026	SESHADEV MEHER VS INDIAN BANK, AVVAI SHANMUGAM SALAI, CHENNAI	HITABILASH MOHANTY VS	// 0 //
235	D-WP(C)/47940/2026 WP(C)/34212/2026	JAGANNATH PATRO VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
236	D-WP(C)/47084/2026 WP(C)/34213/2026	ROKKAM RAJITA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
237	D-WP(C)/48935/2026 WP(C)/34214/2026	GURUMURTY BARIK VS MEMBER, BOARD OF REVENUE, KHORDHA	DEBASIS PANIGRAHI VS	// 0 //
238	D-WP(C)/48515/2026 WP(C)/34215/2026	BENUDHAR BEHERA VS	SATYABADI MANTRY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/49002/2026 WP(C)/34216/2026	DISTRICT MAGISTRATE AND COLLECTOR, KHURDA SAMRU NAIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // 0 //
240	D-WP(C)/48769/2026 WP(C)/34217/2026	DEEPA KANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
241	D-WP(C)/48809/2026 WP(C)/34218/2026	BHARAT PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
242	D-WP(C)/47091/2026 WP(C)/34219/2026	JUDHISTI BEHERA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
243	D-WP(C)/49116/2026 WP(C)/34220/2026	PARSHURAM PUJAHARI VS STATE OF ODISHA	PRATIM TEJASMAN VS	// 0 //
244	D-WP(C)/49018/2026 WP(C)/34221/2026	RANJAN KUMAR NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
245	D-WP(C)/48851/2026 WP(C)/34222/2026	GAGAN BIHARI ROUT@GAGAN ROUT VS STATE OF ODISHA	SAROJ KUMAR PARIDA VS	// 0 //
246	D-WP(C)/48770/2026 WP(C)/34223/2026	SUJATA GARDIA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
247	D-WP(C)/47231/2026 WP(C)/34224/2026	SAROJ KUMAR JENA VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
248	D-WP(C)/48904/2026 WP(C)/34225/2026	BAIRAGI SAHU VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
249	D-WP(C)/48922/2026 WP(C)/34226/2026	MUKESH GADTIA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/48825/2026 WP(C)/34227/2026	SANJAY KUMAR MAITY VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
251	D-WP(C)/48723/2026 WP(C)/34228/2026	M/S JYOTI CONSULTANTS, AGRAHAT VS PR. COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE, BHUBANESWAR	JIBAN JYOTI PRADHAN VS	// 0 //
252	D-WP(C)/48772/2026 WP(C)/34229/2026	PRIYA KISHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
253	D-WP(C)/49560/2026 WP(C)/34230/2026	DHOBANI @ DHOBUNI MALLICK VS ICICI BANK LTD., GANJAM	JITENDRA SAMANTARAY VS	// 0 //
254	D-WP(C)/48517/2026 WP(C)/34231/2026	MADHUSMITA BARIK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
255	D-WP(C)/48929/2026 WP(C)/34232/2026	GITARANI SAHU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
256	D-WP(C)/48498/2026 WP(C)/34233/2026	SUBHENDU SWAIN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
257	D-WP(C)/48826/2026 WP(C)/34234/2026	ALOK NARAYAN TRIPATHY VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
258	D-WP(C)/48931/2026 WP(C)/34235/2026	RANJUSMITA NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
259	D-WP(C)/48503/2026 WP(C)/34236/2026	DEBANANDA PATRA @ MOHAPATRA VS COLLECTOR, SAMBALPUR	DEVI PRASAD DASH VS	// 0 //
260	D-WP(C)/48880/2026 WP(C)/34237/2026	MOHAN SINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
261	D-WP(C)/48513/2026	BIJANJYOTI PADHI	SOUBHAGYA CHANDRA DEV DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34238/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/48939/2026 WP(C)/34239/2026	SAMBHUBATH @ SAMBHUNATH SUTAR VS MEMBER ,BOARD OF REVENUE ODISHA ,KHORDHA	DEBASIS PANIGRAHI VS	// 0 //
263	D-WP(C)/48489/2026 WP(C)/34240/2026	BRAJA KISHORE BARIK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
264	D-WP(C)/40462/2026 WP(C)/34241/2026	SUDHAKAR BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
265	D-WP(C)/49691/2026 WP(C)/34242/2026	NIRA GOUDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
266	D-WP(C)/48853/2026 WP(C)/34243/2026	SWADESH KUMAR MATHIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
267	D-WP(C)/49694/2026 WP(C)/34244/2026	NIRA GOUDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
268	D-WP(C)/48936/2026 WP(C)/34245/2026	MAHENDRA NATH MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
269	D-WP(C)/48814/2026 WP(C)/34246/2026	BIJAY KUMAR SAMANTARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
270	D-WP(C)/49698/2026 WP(C)/34247/2026	NIRA GOUDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
271	D-WP(C)/48943/2026 WP(C)/34248/2026	TOPHANI@JHUNI BEHERA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
272	D-WP(C)/47535/2026 WP(C)/34249/2026	SMRUTI RANJAN MOHANTY VS	KSHIROD KUMAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/48856/2026 WP(C)/34250/2026	STATE OF ODISHA BIKASH KUMAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
274	D-WP(C)/49699/2026 WP(C)/34251/2026	STATE OF ODISHA BRAJENDRA BARIK VS	MITHUN DAS VS	// // 0
275	D-WP(C)/48007/2026 WP(C)/34252/2026	AUTHORIZED OFFICER, BANK OF INDIA, ZONAL OFFICE, SAMBALPUR DILLIP KUMAR SAHOO VS	BINAYA KUMAR MOHANTY VS	// // 0
276	D-WP(C)/48996/2026 WP(C)/34253/2026	STATE OF ODISHA LINGARAJ COLLEGE OF NURSING (LCN), BHUBANESWAR VS	GOPAL PRASAD JENA VS	// // 0
277	D-WP(C)/48860/2026 WP(C)/34254/2026	STATE OF ODISHA RANJAN KUMAR SINGH VS	MANOJA KUMAR KHUNTIA VS	// // 0
278	D-WP(C)/48022/2026 WP(C)/34255/2026	STATE OF ODISHA BASANTILATA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// // 0
279	D-WP(C)/48886/2026 WP(C)/34256/2026	STATE OF ODISHA BIPIN KUMAR ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0
280	D-WP(C)/48997/2026 WP(C)/34257/2026	STATE OF ODISHA JAYADEV SAHOO VS	SHARMISTHA SAMAL VS	// // 0
281	D-WP(C)/48616/2026 WP(C)/34258/2026	STATE OF ODISHA RASHMITA KARAN VS	SRINIVAS MOHANTY VS	// // 0
282	D-WP(C)/49010/2026 WP(C)/34259/2026	STATE OF ODISHA KALANDI JENA VS	MAHESWAR MOHANTY VS	// // 0
283	D-WP(C)/45152/2026 WP(C)/34260/2026	STATE OF ODISHA JAGABANDHU GANDA VS	SURYAKANTA DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/48889/2026 WP(C)/34261/2026	PATI PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
285	D-WP(C)/49003/2026 WP(C)/34262/2026	THE LINGARAJ COLLEGE OF NURSING (LCN), BHUBANESWAR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
286	D-WP(C)/47605/2026 WP(C)/34263/2026	NIRANJAN JENA VS UNION OF INDIA	RAJAT KUMAR PANDA VS	// 0 //
287	D-WP(C)/47660/2026 WP(C)/34264/2026	M/S SIMPLEX INFRASTRUCTURE LIMITED, KOLKATA VS MICRO, SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
288	D-WP(C)/48050/2026 WP(C)/34265/2026	RAMA CHANDRA SAHU VS THE COMPETENT AUTHORITY CUM SPECIAL LAND ACQUISITION OFFICER	SIDHANT DWIBEDI VS	// 0 //
289	D-WP(C)/49013/2026 WP(C)/34266/2026	PADMALOCHAN SETHI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
290	D-WP(C)/47887/2026 WP(C)/34267/2026	MAHESWAR BEJ VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BIBHUTI SATPATHY VS	// 0 //
291	D-WP(C)/48589/2026 WP(C)/34268/2026	GOURANGA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/48146/2026 WP(C)/34269/2026	RASMITA PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
293	D-WP(C)/48963/2026 WP(C)/34270/2026	TRAILOKYA NATH NAYAK VS THE ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, KENDRAPADA	BANSHIDHAR SATAPATHY VS	// 0 //
294	D-WP(C)/48062/2026 WP(C)/34271/2026	ANANDA CHANDRA SETHI VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
295	D-WP(C)/48964/2026	TANOJ MAHANA	SAILABALA JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34272/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47732/2026	LALU CHANDRA NAYAK	SUBHENDU KUMAR NAYAK	//
	WP(C)/34273/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/48952/2026	SHANTANU KUMAR MAHANTA	ADYASIDHI MISHRA	//
	WP(C)/34274/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/48965/2026	ANIMA MOHANTY	BHASKAR CHANDRA PANDA	//
	WP(C)/34275/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/47782/2026	GITANJALI MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/34276/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/48953/2026	PRINCIPAL CUM SECRETARY OF BIRMAHARAJPUR COLLEGE, BIRMAHARAJPUR, SUBANANTAKUMAR MISHRA	SUBANANTAKUMAR MISHRA	//
	WP(C)/34277/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/49511/2026	M/S R.K. SONS, CUTTACK	SUKANTA KUMAR DALAI	//
	WP(C)/34278/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/48155/2026	UNION OF INDIA	AJAY KUMAR ROY	//
	WP(C)/34279/2026	VS JALADHAR BARIK	VS	0 //
303	D-WP(C)/48955/2026	BABULI PRADHAN	DIPTI RANJAN SWAIN	//
	WP(C)/34280/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/49485/2026	CHINMAYA KUMAR MOHAPATRA	PRADIPTA KUMAR SAHOO	//
	WP(C)/34281/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/49289/2026	POONAWALA FINCROP LTD., BHUBANESWAR	RAMACHANDRA PANIGRAHY	//
	WP(C)/34282/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/49362/2026	CREATIVE JUNIOR NURSING SCHOOL, KENDRAPARA	LAXMIKANTA MOHANTY	//
	WP(C)/34283/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/48958/2026 WP(C)/34284/2026	STATE OF ODISHA SUJIT KUMAR JENA VS	SAILABALA JENA VS	// // 0
308	D-WP(C)/48263/2026 WP(C)/34285/2026	STATE OF ODISHA ANIL KUMAR KHAMARI VS	SANDHYARANI PANI VS	// // 0
309	D-WP(C)/48296/2026 WP(C)/34286/2026	STATE OF ODISHA SUBHASHREE SAHOO VS	DEEPAK RANJAN SUNDARAY VS	// // 0
310	D-WP(C)/48196/2026 WP(C)/34287/2026	STATE OF ODISHA PRAVAKAR PANDA VS	UMESH CHANDRA PATNAIK VS	// // 0
311	D-WP(C)/45541/2026 WP(C)/34288/2026	STATE OF ODISHA HEMANTA KUMAR MAHANTA VS	PRAKASH KUMAR MISHRA VS	// // 0
312	D-WP(C)/48268/2026 WP(C)/34289/2026	STATE OF ODISHA BISWAJIT SAHOO VS	SIDHESWAR MALLIK VS	// // 0
313	D-WP(C)/48893/2026 WP(C)/34290/2026	STATE OF ODISHA PARASARA KHAMARI VS	SURENDRA KUMAR GARTIA VS	// // 0
314	D-WP(C)/48967/2026 WP(C)/34291/2026	STATE OF ODISHA SAKILA BEGUM VS	PRASANNA KUMAR RATH (1) VS	// // 0
315	D-WP(C)/48337/2026 WP(C)/34292/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0
316	D-WP(C)/48242/2026 WP(C)/34293/2026	STATE OF ODISHA CYRUS MOHANTY VS	SK. ZAFARULLA VS	// // 0
317	D-WP(C)/48987/2026 WP(C)/34294/2026	UNION OF INDIA DR.KRUSHNA CHANDRA JENA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/49044/2026 WP(C)/34295/2026	PRATIMA NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
319	D-WP(C)/48325/2026 WP(C)/34296/2026	SUSILA SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
320	D-WP(C)/48339/2026 WP(C)/34297/2026	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	SMARAJIT PRADHAN VS	// 0 //
321	D-WP(C)/49163/2026 WP(C)/34298/2026	PRASANTA KUMAR MISHRA VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	ANUP UDAYA SENAPATI VS	// 0 //
322	D-WP(C)/49184/2026 WP(C)/34299/2026	CHATTISH @ CHHATISH CHANDRA NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// 0 //
323	D-WP(C)/45546/2026 WP(C)/34300/2026	KHAGESWAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
324	D-WP(C)/48340/2026 WP(C)/34301/2026	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	SMARAJIT PRADHAN VS	// 0 //
325	D-WP(C)/49060/2026 WP(C)/34302/2026	SUPERINTENDING ENGINEER, MAIN DAM DIVISION, SAMBALPURA VS EMPLOYEES PROVIDENT FUND ORGANIZATION (MINISTRY OF LABOUR AND EMPLOYMENT GOVT. OF ODISHA),SAMBALPUR	SATYABRATA MOHANTY, A.G.A VS	// 0 //
326	D-WP(C)/48247/2026 WP(C)/34303/2026	ABHIMANYU NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
327	D-WP(C)/49164/2026 WP(C)/34304/2026	ANANGA BAGARTI VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
328	D-WP(C)/48488/2026 WP(C)/34305/2026	SANDHYARANI MISHRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
329	D-WP(C)/48386/2026	KUNJABANA MEHER	GHANASHYAM BANJI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34306/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/49064/2026	PYARIMOHAN PRADHAN	PRABODHA CHANDRA NAYAK	//
	WP(C)/34307/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/48248/2026	BISWARANJAN PATTANAYAK	DEBASISH SAMAL	//
	WP(C)/34308/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/49179/2026	RANJEETA RANASINGH	AJIT KUMAR MOHANTY	//
	WP(C)/34309/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/48497/2026	SARMISTHA BHANJA	SIDHESWAR MALLIK	//
	WP(C)/34310/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/48505/2026	NARESH DALABEHERA	ASHIT KUMAR DASH	//
	WP(C)/34311/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/49189/2026	DILIP KUMAR MISHRA	DIBYAJYOTI NAYAK	//
	WP(C)/34312/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/49417/2026	BIJAYA SAHOO	PRASANTA KUMAR NANDA	//
	WP(C)/34313/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/48959/2026	SANTOSH KUMAR ROUT	NIRANJAN NAYAK	//
	WP(C)/34314/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/48249/2026	SAHADEB ROUT	SAMEER KUMAR DAS	//
	WP(C)/34315/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/49065/2026	SRIKANTA BAG	PRABODHA CHANDRA NAYAK	//
	WP(C)/34316/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/48518/2026	MANASI DASH	PRAMODA KUMAR MISHRA	//
	WP(C)/34317/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/49190/2026 WP(C)/34318/2026	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, JOBRA SANTOSH KUMAR SWAIN VS STATE OF ODISHA	MANOJ OJHA VS	// // 0 //
342	D-WP(C)/49237/2026 WP(C)/34319/2026	BINORI COLLEGE AND SCHOOL OF NURSING, BALESWAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
343	D-WP(C)/49081/2026 WP(C)/34320/2026	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
344	D-WP(C)/48906/2026 WP(C)/34321/2026	NARAYANA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
345	D-WP(C)/48272/2026 WP(C)/34322/2026	BARUNA PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
346	D-WP(C)/48530/2026 WP(C)/34323/2026	MAHIPAT LAL PATEL VS STATE OF ODISHA	KAMAL BEHARI PANDA (SR. ADV.) VS	// 0 //
347	D-WP(C)/49082/2026 WP(C)/34324/2026	SOMANATH SWAIN VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
348	D-WP(C)/49193/2026 WP(C)/34325/2026	BASANTMANJARI PATTANAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
349	D-WP(C)/48438/2026 WP(C)/34326/2026	NILIMA MOHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
350	D-WP(C)/48584/2026 WP(C)/34327/2026	GREEN CHILLYZ CATERING AND FOODS PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE	KAJAL SAHOO VS	// 0 //
351	D-WP(C)/49067/2026 WP(C)/34328/2026	PURNA CHANDRA NAYAK VS COMMISSIONER OF ENDOWMENT, ODISHA,BHUBANESWAR	LAXMINARAYAN RAYATSINGH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/49091/2026 WP(C)/34329/2026	SHYAMSUNDAR PRATIHARI VS CHIEF ADMINISTRATOR, OFFICE OF THE SHREE JAGANNATH TEMPLE ADMINISTRATION PURI	BHAGABAT PRASAD RATH VS	// 0 //
353	D-WP(C)/48702/2026 WP(C)/34330/2026	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
354	D-WP(C)/49137/2026 WP(C)/34331/2026	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
355	D-WP(C)/43477/2026 WP(C)/34332/2026	SARADA PRASAD PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
356	D-WP(C)/48398/2026 WP(C)/34333/2026	SITANATH MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
357	D-WP(C)/48768/2026 WP(C)/34334/2026	GEETANJALI NAIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
358	D-WP(C)/49055/2026 WP(C)/34335/2026	CHAITANYA MAJHI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
359	D-WP(C)/49284/2026 WP(C)/34336/2026	CHAITANYA MAHANTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
360	D-WP(C)/49760/2026 WP(C)/34337/2026	ANTARYAMI DAS VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
361	D-WP(C)/49727/2026 WP(C)/34338/2026	SOMANATH ROUT VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
362	D-WP(C)/49697/2026 WP(C)/34339/2026	M/S FURNITURE GODOWN, BHUBANESWAR VS RESERVE BANK OF INDIA, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
363	D-WP(C)/49750/2026	SUDARSAN BEHERA	UMESH CHANDRA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34340/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/48932/2026	RAJ KISHORE GIRI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/34341/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/49574/2026	SARANGADHAR DAS INSTITUTE OF ALLIED MEDICAL SCIENCE, ANGUL	LAXMIKANTA MOHANTY	//
	WP(C)/34342/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/49705/2026	BIDYADHAR PANI	BUDHIRAM DAS	//
	WP(C)/34343/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/48771/2026	SASMITA KANTA	UPENDRA KUMAR SAMAL	//
	WP(C)/34344/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/48776/2026	MAMATA DHRUA	UPENDRA KUMAR SAMAL	//
	WP(C)/34345/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/48777/2026	JAGRUTI GOUDA	UPENDRA KUMAR SAMAL	//
	WP(C)/34346/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/48785/2026	DUTIYA KISHAN	UPENDRA KUMAR SAMAL	//
	WP(C)/34347/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/49113/2026	LINGARAJ PRASAD PADHY	SUBHASREE MOHANTY	//
	WP(C)/34348/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/48786/2026	MURALIDHAR MAHANANDIA	UPENDRA KUMAR SAMAL	//
	WP(C)/34349/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/49622/2026	BANITA MOHAPATRA	GYANA RANJAN SETHI	//
	WP(C)/34350/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/49178/2026	DEBESH KUMAR RAY	DIBYARANJAN BARIK	//
	WP(C)/34351/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/49703/2026 WP(C)/34352/2026	STATE OF ODISHA M/S YASUJA TRANSLOGISTICS LLP, ANGUL VS	SOURAV SUMAN BHUYAN VS	// // 0
376	D-WP(C)/48793/2026 WP(C)/34353/2026	STATE OF ODISHA RABINDRA KUMAR NANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
377	D-WP(C)/49059/2026 WP(C)/34354/2026	STATE OF ODISHA PYARIMOHAN PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // 0
378	D-WP(C)/49114/2026 WP(C)/34355/2026	STATE OF ODISHA TUNA SAHU VS	SUBHASREE MOHANTY VS	// // 0
379	D-WP(C)/49197/2026 WP(C)/34356/2026	STATE OF ODISHA DR.DHANESWAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
380	D-WP(C)/49153/2026 WP(C)/34357/2026	STATE OF ODISHA RITU PALAI VS	KANANBALA ROY CHOUDHURY VS	// // 0
381	D-WP(C)/49363/2026 WP(C)/34358/2026	STATE OF ODISHA NIRANJAN BEHERA VS	KANANBALA ROY CHOUDHURY VS	// // 0
382	D-WP(C)/49198/2026 WP(C)/34359/2026	STATE OF ODISHA PABITRA KUMAR PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
383	D-WP(C)/49121/2026 WP(C)/34360/2026	STATE OF ODISHA MANORANJAN DASH VS	SANJAY KUMAR PATRA VS	// // 0
384	D-WP(C)/49112/2026 WP(C)/34361/2026	STATE OF ODISHA ASWINI KUMAR PANDA VS	SUBHASREE MOHANTY VS	// // 0
385	D-WP(C)/49359/2026 WP(C)/34362/2026	STATE OF ODISHA APTECH SCHOOL OF NURSING, KHURDA VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/47772/2026 WP(C)/34363/2026	JAYANTA KUMAR SOREN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
387	D-WP(C)/49161/2026 WP(C)/34364/2026	DEBENDRA NATH JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
388	D-WP(C)/48798/2026 WP(C)/34365/2026	JASANI DEHURIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
389	D-WP(C)/48290/2026 WP(C)/34366/2026	SURESH DASH VS STATE OF ODISHA	ALOK KUMAR RANA VS	// 0 //
390	D-WP(C)/49140/2026 WP(C)/34367/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
391	D-WP(C)/49302/2026 WP(C)/34368/2026	M/S UTKAL HIGHWAYS, BIDANASI VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
392	D-WP(C)/48800/2026 WP(C)/34369/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
393	D-WP(C)/48415/2026 WP(C)/34370/2026	M/S THRIVENI EARTHMOVERS PVT LTD, KHURDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
394	D-WP(C)/48813/2026 WP(C)/34371/2026	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
395	D-WP(C)/49053/2026 WP(C)/34372/2026	CHAITANYA MAJHI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
396	D-WP(C)/48442/2026 WP(C)/34373/2026	SASANKA SEKHAR BARIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
397	D-WP(C)/49162/2026	JAGANNATH MALIK	AKSHAYA KUMAR DORA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34374/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/48824/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	//
	WP(C)/34375/2026	VS STATE OF ODISHA	VS	0 //
399	D-WP(C)/49196/2026	RAMAN EDUCATION SOCIETY, BHUBANESWAR	SUBHADUTTA ROUTRAY	//
	WP(C)/34376/2026	VS PRITILATA PARIDA	VS	0 //
400	D-WP(C)/48842/2026	AKSHAYA KUMAR SAHANI	MANOJA KUMAR KHUNTIA	//
	WP(C)/34377/2026	VS STATE OF ODISHA	VS	0 //
401	D-WP(C)/49142/2026	DURGI MAJHI	SIDHESWAR MALLIK	//
	WP(C)/34378/2026	VS STATE OF ODISHA	VS	0 //
402	D-WP(C)/49732/2026	SAROJ KUMAR JOSHI	MANORANJAN NAYAK	//
	WP(C)/34379/2026	VS STATE OF ODISHA	VS	0 //
403	D-WP(C)/48843/2026	MINITA MOHANTY	SHREEKANTA PRASAD SAHOO (1)	//
	WP(C)/34380/2026	VS STATE OF ODISHA	VS	0 //
404	D-WP(C)/48846/2026	SAROJ KUMAR DEHURY	MANOJA KUMAR KHUNTIA	//
	WP(C)/34381/2026	VS STATE OF ODISHA	VS	0 //
405	D-WP(C)/49777/2026	SUBASH PRADHAN	SUKANTA KUMAR DALAI	//
	WP(C)/34382/2026	VS STATE OF ODISHA	VS	0 //
406	D-WP(C)/48475/2026	M/S.SHREE JAGANNATH ASSOCIATES, ANGUL	ADHIRAJ MOHANTY	//
	WP(C)/34383/2026	VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	VS	0 //
407	D-WP(C)/49144/2026	RAMA CHANDRA MAHALA	KRISHNA CHANDRA SAHU	//
	WP(C)/34384/2026	VS STATE OF ODISHA	VS	0 //
408	D-WP(C)/49042/2026	PLANET SOLUTIONS, BHUBANESWAR	SAMIR KUMAR MISHRA	//
	WP(C)/34385/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/49211/2026 WP(C)/34386/2026	STATE OF ODISHA KUMAR RANJAN DAS VS EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI	ADITYA MISHRA VS	// // 0 //
410	D-WP(C)/49145/2026 WP(C)/34387/2026	SUPRIYA JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
411	D-WP(C)/49046/2026 WP(C)/34388/2026	GAJENDRA MALLIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
412	D-WP(C)/49149/2026 WP(C)/34389/2026	SURENDRANATH PADHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
413	D-WP(C)/48482/2026 WP(C)/34390/2026	JAGANNATH MANDAL VS COMMANDANT F-34 BATTALION, C.R.P.F., KOLAB NABAGR, KORAPUT	PRASANTA KUMAR JENA VS	// 0 //
414	D-WP(C)/49052/2026 WP(C)/34391/2026	JAGABANDHU NAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
415	D-WP(C)/48492/2026 WP(C)/34392/2026	USHA RANI DALAI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
416	D-WP(C)/49280/2026 WP(C)/34393/2026	MANJURI MAHUKA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
417	D-WP(C)/49745/2026 WP(C)/34394/2026	NABIN KUMAR NAYAK VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
418	D-WP(C)/48495/2026 WP(C)/34395/2026	RAJNI KULLU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
419	D-WP(C)/49119/2026 WP(C)/34396/2026	PADMALOCHAN SWAIN VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHADUTTA ROUTRAY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/48496/2026 WP(C)/34397/2026	ROSALIN BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
421	D-WP(C)/49428/2026 WP(C)/34398/2026	HAREKRUSHNA SAHOO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
422	D-WP(C)/49519/2026 WP(C)/34399/2026	SANKAR SASMAL VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
423	D-WP(C)/49742/2026 WP(C)/34400/2026	PULINDRA KUMAR DIURIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
424	D-WP(C)/49069/2026 WP(C)/34401/2026	ALOK KHAMARI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
425	D-WP(C)/49405/2026 WP(C)/34402/2026	SHASHADHARA MOHAPATRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
426	D-WP(C)/48556/2026 WP(C)/34403/2026	BIREN KUMAR BASU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
427	D-WP(C)/49584/2026 WP(C)/34404/2026	IDEAL INSTITUTE OF MEDICAL HEALTH AND SCIENCE, CUTTACK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
428	D-WP(C)/49685/2026 WP(C)/34405/2026	DILIP KUMAR MOHANTY VS AUTHORIZED OFFICER, KENDRAPARA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA	SUKANTA KUMAR NAYAK VS	// 0 //
429	D-WP(C)/49648/2026 WP(C)/34406/2026	CHANDRA SEKHAR SCHOOL OF NURSING, DHENKANAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
430	D-WP(C)/49673/2026 WP(C)/34407/2026	BASUDEV PANI VS KENDRAPARA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA	SUKANTA KUMAR NAYAK VS	// 0 //
431	D-WP(C)/49723/2026	KUSUM INSTITUTE OF HEALTH SCIENCE, BARGARH	DEVI PRASAD DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34408/2026	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/49083/2026	UPENDRA MAHARANA	SWETLANA DAS	//
	WP(C)/34409/2026	VS STATE OF ODISHA	VS	0 //
433	D-WP(C)/48445/2026	RAMESH CHANDRA SAHOO	PRABIN DAS	//
	WP(C)/34410/2026	VS STATE OF ODISHA	VS	0 //
434	D-WP(C)/49146/2026	PRASANTA KUMAR SAHU	SAILABALA JENA	//
	WP(C)/34411/2026	VS STATE OF ODISHA	VS	0 //
435	D-WP(C)/24231/2026	RANUSHREE PRADHAN	RAJAT KUMAR PANDA	//
	WP(C)/34412/2026	VS STATE OF ODISHA	VS	0 //
436	D-WP(C)/48447/2026	UDAYANATH JENA	PRABIN DAS	//
	WP(C)/34413/2026	VS STATE OF ODISHA	VS	0 //
437	D-WP(C)/49147/2026	PRAMILA KIRO	SIDHESWAR MALLIK	//
	WP(C)/34414/2026	VS STATE OF ODISHA	VS	0 //
438	D-WP(C)/48450/2026	BIRA KISHORE BARAL	PRABIN DAS	//
	WP(C)/34415/2026	VS STATE OF ODISHA	VS	0 //
439	D-WP(C)/49692/2026	NORBERT EKKA	ASTAMI TANDIA	//
	WP(C)/34416/2026	VS ODISHA STATE CO-OPERATIVE BANK LTD.,BHUBANESWAR	VS	0 //
440	D-WP(C)/45614/2026	NIRMAL CHANDRA PRUSTY	MONMOY BASU	//
	WP(C)/34417/2026	VS STATE OF ODISHA	VS	0 //
441	D-WP(C)/49085/2026	DEEPAK BHANJA	SWETLANA DAS	//
	WP(C)/34418/2026	VS STATE OF ODISHA	VS	0 //
442	D-WP(C)/48613/2026	KODANDADHARA JENA	SWAPNIL ROY	//
	WP(C)/34419/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-WP(C)/49741/2026 WP(C)/34420/2026	STATE OF ODISHA ABIS FOOD AND PROTEINS PRIVATE LTD.,CUTTACK VS	BINI MISHRA VS	// // 0
444	D-WP(C)/47088/2026 WP(C)/34421/2026	STATE OF ODISHA SATYA SUNDAR ROUT VS	HARMOHAN DHAL (SR. ADV.) VS	// // 0
445	D-WP(C)/48103/2026 WP(C)/34422/2026	STATE OF ODISHA PRATYUSH SIDHANT THAKUR VS	PULAKESH MOHANTY VS	// // 0
446	D-WP(C)/49123/2026 WP(C)/34423/2026	PRATIBHA MAHAPATRA HELENA NAYAK VS	BANSHIDHAR SATAPATHY VS	// // 0
447	D-WP(C)/49086/2026 WP(C)/34424/2026	STATE OF ODISHA ANIL BHANJA VS	SWETLANA DAS VS	// // 0
448	D-WP(C)/49627/2026 WP(C)/34425/2026	STATE OF ODISHA SYAMARANI NAYAK VS	GYANA RANJAN SETHI VS	// // 0
449	D-WP(C)/48236/2026 WP(C)/34426/2026	STATE OF ODISHA JANAKALYAN COLLEGE OF NURSING, RAMACHANDRAPUR, KENDRAPARA VS	MANOJA KUMAR KHUNTIA VS	// // 0
450	D-WP(C)/49087/2026 WP(C)/34427/2026	STATE OF ODISHA SARAT MOHANTY VS	SWETLANA DAS VS	// // 0
451	D-WP(C)/49166/2026 WP(C)/34428/2026	STATE OF ODISHA ABHAY KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
452	D-WP(C)/49115/2026 WP(C)/34429/2026	STATE OF ODISHA BARADA PRASAD ROUTRAY VS	SUBHADUTTA ROUTRAY VS	// // 0
453	D-WP(C)/49577/2026 WP(C)/34430/2026	CENTRAL UNIVERSITY OF ODISHA, KORAPUT TULASI RAM ROUT VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-WP(C)/49111/2026 WP(C)/34431/2026	BISHNU PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
455	D-WP(C)/49659/2026 WP(C)/34432/2026	MINATI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
456	D-WP(C)/49167/2026 WP(C)/34433/2026	PURNA CHANDRA SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
457	D-WP(C)/49309/2026 WP(C)/34434/2026	SATYABHAMA SWAIN VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
458	D-WP(C)/48612/2026 WP(C)/34435/2026	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
459	D-WP(C)/49172/2026 WP(C)/34436/2026	AJIT SARANGI VS STATE OF ODISHA	DIBYA RANJAN BARIK VS	// 0 //
460	D-WP(C)/48578/2026 WP(C)/34437/2026	M/S JAY KHOTEISUNI MAA ENTERPRISES VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
461	D-WP(C)/49517/2026 WP(C)/34438/2026	MANAS RANJAN DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	DURGESH NARAYAN RATH VS	// 0 //
462	D-WP(C)/48569/2026 WP(C)/34439/2026	M/S LAXMI MOBILE AND SERVICES, BBSR VS THE ASST COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BBSR	JIBAN JYOTI PRADHAN VS	// 0 //
463	D-WP(C)/49573/2026 WP(C)/34440/2026	NALIN KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
464	D-WP(C)/48781/2026 WP(C)/34441/2026	JAYANTI GOUDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
465	D-WP(C)/48784/2026	SUBASH HARIZAN	UPENDRA KUMAR SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34442/2026	VS STATE OF ODISHA	VS	() //
466	D-WP(C)/48454/2026	MARUA MALLIK	PRABIN DAS	//
	WP(C)/34443/2026	VS STATE OF ODISHA	VS	() //
467	D-ABLAPL/31432/2026	TUKUNA NAIK	KULDEEP MOHANTY	ANGUL SADAR PS /649 /2026
	ABLAPL/11991/2026	VS STATE OF ODISHA	VS	() //
468	D-ABLAPL/28975/2026	PRAVAT KUMAR DAS @ PRAVAT DAS	SANJIB KUMAR BHANJADEO	GHASIPURA /387 /2026
	ABLAPL/11992/2026	VS STATE OF ODISHA	VS	() //
469	D-ABLAPL/31439/2026	CHANDAN NAYAK	AMLAN SHAKTI PAUL	BHARATPUR PS /753 /2026
	ABLAPL/11993/2026	VS STATE OF ODISHA	VS	() //
470	D-ABLAPL/29337/2026	SAGAR KANTA RAY @ BAPU	BHABANI SANKAR MISHRA	BARI RAMCHANDRAPUR /350 /2026
	ABLAPL/11994/2026	VS STATE OF ODISHA	VS	() //
471	D-ABLAPL/29981/2026	AMAN KHARA@ANOM KHORA	MANORANJAN PADHY	JEYPORE MAHILA /135 /2026
	ABLAPL/11995/2026	VS STATE OF ODISHA	VS	() //
472	D-ABLAPL/31447/2026	SONU @ SANDIP SAHU @ SANDEEP SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /706 /2026
	ABLAPL/11996/2026	VS STATE OF ODISHA	VS	() //
473	D-ABLAPL/29982/2026	LILIMA RUTUPARNA PARIDA	AMLAN SHAKTI PAUL	JATNI P.S. /471 /2026
	ABLAPL/11997/2026	VS STATE OF ODISHA	VS	() //
474	D-ABLAPL/31480/2026	JAYRAM GANGAI	PRAJIT KUMAR PRADHAN	TALASARI MARINE /257 /2026
	ABLAPL/11998/2026	VS STATE OF ODISHA	VS	() //
475	D-ABLAPL/31670/2026	SANDHYA TALDI	BISWAJIT MOHAPATRA	BALASORE TOWN /336 /2026
	ABLAPL/11999/2026	VS STATE OF ODISHA	VS	() //
476	D-ABLAPL/31568/2026	JAGDISH JENAMANI	GHANASHYAM DASH	JENAPUR /283 /2026
	ABLAPL/12000/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/31570/2026 ABLAPL/12001/2026	STATE OF ODISHA JAGDISH JENAMANI VS	GHANASHYAM DASH VS	// JENAPUR /278 /2026 ()
478	D-ABLAPL/31485/2026 ABLAPL/12002/2026	STATE OF ODISHA JASOBANTA ROUT VS	CHEERA RANJAN SATAPATHY VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
479	D-ABLAPL/30062/2026 ABLAPL/12003/2026	STATE OF ODISHA JAYANTA BEHERA @ KATI KALIA BEHERA VS	AMULYA RATNA PANDA VS	2(A)CC/0000043/2026 JALESWAR /386 /2022 ()
480	D-ABLAPL/30139/2026 ABLAPL/12004/2026	STATE OF ODISHA MUNA GOCHHAYAT VS	RAJLAXMI BISWAL VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A
481	D-ABLAPL/31459/2026 ABLAPL/12005/2026	STATE OF ODISHA JHADESWAR BARIK VS	PRAJIT KUMAR PRADHAN VS	2(C)CC/0000017/2026 TALASARI MARINE /258 /2026 ()
482	D-ABLAPL/31952/2026 ABLAPL/12006/2026	STATE OF ODISHA SUDHAKAR BARIK VS	DEBASISH SAMAL VS	// BASUDEVPUR /605 /2026 ()
483	D-ABLAPL/31502/2026 ABLAPL/12007/2026	STATE OF ODISHA RABINDRA KUMAR JENA VS	MD. GOLAM MADANI VS	// DHAMNAGAR /413 /2026 ()
484	D-ABLAPL/31518/2026 ABLAPL/12008/2026	STATE OF ODISHA HEMANTA KUMAR BHOI VS	RAJESH RANJAN SAHOO VS	// JAMANKIRA /170 /2025 ()
485	D-ABLAPL/31521/2026 ABLAPL/12009/2026	STATE OF ODISHA MALATI ROUL VS	AMULYA RATNA PANDA VS	// JALESWAR /539 /2026 ()
486	D-ABLAPL/30257/2026 ABLAPL/12010/2026	STATE OF ODISHA NILAMANI@NIRANJAN SAHOO VS	MAMATA NAYAK VS	// ITAMATI /300 /2026 ()
487	D-ABLAPL/31883/2026 ABLAPL/12011/2026	STATE OF ODISHA JITU RANJAN DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// TANGARPALI /205 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/31249/2026 ABLAPL/12012/2026	ANNAPURNA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	KOREI /349 /2026 () //
489	D-ABLAPL/31430/2026 ABLAPL/12013/2026	NALINIKANTA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MANCHESWAR P.S. /765 /2026 () //
490	D-ABLAPL/31960/2026 ABLAPL/12014/2026	SAHADEV JENA @ SAHADEB JANA VS STATE OF ODISHA	ANITA SAHOO VS	KASAFAL MARINE /48 /2026 () //
491	D-ABLAPL/31609/2026 ABLAPL/12015/2026	BIKASH HIAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	AMBADOLA /156 /2025 () //
492	D-ABLAPL/30733/2026 ABLAPL/12016/2026	SATYARANJAN PANDA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MATHILI /136 /2026 () //
493	D-ABLAPL/30734/2026 ABLAPL/12017/2026	RAKESH KUMAR NAYAK VS STATE OF ODISHA	PRATIK DASH VS	INFOVALLY UPD BHUBANESWAR /401 () //
494	D-ABLAPL/31522/2026 ABLAPL/12018/2026	RADHASHYAM DAS @ RADHASHYAM VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ALAKUNDA /16 /2026 () //
495	D-ABLAPL/30258/2026 ABLAPL/12019/2026	DINABANDHU PANDA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	RANPUR /310 /2026 () //
496	D-ABLAPL/30746/2026 ABLAPL/12020/2026	BINITA KERKETTA @ BENITA KINDO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	LAIMURA /64 /2026 () //
497	D-ABLAPL/30287/2026 ABLAPL/12021/2026	RAJIB BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ / () //
498	D-ABLAPL/31523/2026 ABLAPL/12022/2026	TAPAN KUMAR DEY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /201 /2026 () //
499	D-ABLAPL/30329/2026	AKBAR KHAN	AKSHAYA KUMAR SAHOO	KHARIAR /28 /2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12023/2026	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/30904/2026 ABLAPL/12024/2026	GOUTAM BEHERA@BAGHA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /69 /2026 () //
501	D-ABLAPL/30404/2026 ABLAPL/12025/2026	NARAHARI SAHU @ SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /482 /2026 () //
502	D-ABLAPL/30462/2026 ABLAPL/12026/2026	TAPAN KUMAR DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANTAPADA /359 /2026 () //
503	D-ABLAPL/31558/2026 ABLAPL/12027/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	MALGODOWN /7 /2026 () //
504	D-ABLAPL/30478/2026 ABLAPL/12028/2026	TUSHAR KUMAR PRADHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TANGI /501 /2026 () //
505	D-ABLAPL/32020/2026 ABLAPL/12029/2026	TUNA PRADHAN VS STATE OF ODISHA(VIG.)	NIHAR RANJAN OJHA VS	BHUBANESWAR VIGILANCE /28 /2023 () //
506	D-ABLAPL/30611/2026 ABLAPL/12030/2026	JHUNU RANI SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	DHARAKOT PS /320 /2026 () //
507	D-ABLAPL/31601/2026 ABLAPL/12031/2026	ISU @ JISHU TANTI VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /51 /2020 () //
508	D-ABLAPL/30975/2026 ABLAPL/12032/2026	DIGAMBAR KAMUDI @ DILLIP KAMUDI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /69 /2026 JMFC, LAMTAPUT(Koraput) GR/0000057/2026
509	D-ABLAPL/31739/2026 ABLAPL/12033/2026	RAJIV @ NABAKISHORE BHUJABALA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /364 /2026 () //
510	D-ABLAPL/30619/2026 ABLAPL/12034/2026	TARANISEN BAGHA VS	PRANAY KUMAR MAHARAJ VS	JUDUM /71 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
511	D-ABLAPL/31732/2026 ABLAPL/12035/2026	STATE OF ODISHA RABI HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /39 /2026 ()
512	D-ABLAPL/31085/2026 ABLAPL/12036/2026	STATE OF ODISHA MUNA NAIK VS	PRAVASH CHANDRA JENA VS	// ATHGARH /408 /2026 ()
513	D-ABLAPL/31493/2026 ABLAPL/12037/2026	STATE OF ODISHA SANTOSH@SUSANTA NAYAK VS	DEBASIS SAHOO VS	// NANDIPADA /58 /2007 ()
514	D-ABLAPL/31130/2026 ABLAPL/12038/2026	STATE OF ODISHA NARAYAN BINDHANI VS	PRAMOD KUMAR JENA VS	// JHARPOKHARIA /264 /2026 ()
515	D-ABLAPL/31782/2026 ABLAPL/12039/2026	STATE OF ODISHA BALA @ SANTOSH PURTY VS	BIRAJA PRASAD NANDA VS	// RENGALI DAM SITE /119 /2026 ()
516	D-ABLAPL/31605/2026 ABLAPL/12040/2026	STATE OF ODISHA SANJAYA@GANJA GOUDA VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /881 /2026 ()
517	D-ABLAPL/31187/2026 ABLAPL/12041/2026	STATE OF ODISHA SANDHYARANI SAHOO VS	SAPAN KUMAR LENKA VS	// KANDARPUR /192 /2026 ()
518	D-ABLAPL/31606/2026 ABLAPL/12042/2026	STATE OF ODISHA ASHUTOSH SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
519	D-ABLAPL/31254/2026 ABLAPL/12043/2026	STATE OF ODISHA SK. SELEM KHAN @ MAKUD VS	BHABANI SANKAR MISHRA VS	// BALICHANDRAPUR /350 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001615/2026
520	D-ABLAPL/31537/2026 ABLAPL/12044/2026	STATE OF ODISHA KULAMANI DAS VS	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /571 /2026 ()
521	D-ABLAPL/31580/2026 ABLAPL/12045/2026	STATE OF ODISHA PRAVAT SENAPATY VS STATE OF ODISHA	PRABIN DAS VS	// BIDANASI /237 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
522	D-ABLAPL/31403/2026 ABLAPL/12046/2026	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /322 /2026 () //
523	D-ABLAPL/31603/2026 ABLAPL/12047/2026	RAKESH KUMAR@BUNTY SWAIN VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	KUMBHARAPARA /35 /2021 S.D.J.M.,PURI(Puri) GR/0000425/2021
524	D-ABLAPL/31624/2026 ABLAPL/12048/2026	SUKANTA BARIK@AKHADU BARIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BANSADA /294 /2026 () //
525	D-ABLAPL/31687/2026 ABLAPL/12049/2026	BASANT NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /16 /2024 () //
526	D-ABLAPL/31689/2026 ABLAPL/12050/2026	BASANT NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /17 /2024 () //
527	D-ABLAPL/31690/2026 ABLAPL/12051/2026	BASANT NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /18 /2024 () //
528	D-ABLAPL/31907/2026 ABLAPL/12052/2026	PURNA BISWAL@PURNA CHANDRA BISWAL VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARGARH RURAL /224 /2024 () //
529	D-ABLAPL/31911/2026 ABLAPL/12053/2026	SABYASACHI PATTANAIAK VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 () //
530	D-ABLAPL/31950/2026 ABLAPL/12054/2026	SURESH KUMAR BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /165 /2026 () //
531	D-ABLAPL/31270/2026 ABLAPL/12055/2026	SUSHIL DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /201 /2026 () //
532	D-ABLAPL/31528/2026 ABLAPL/12056/2026	ABINASH PARIDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDAKA P.S. /238 /2026 () //
533	D-ABLAPL/31414/2026	SEK SURAJ @ SK. SURAJ	JAGANNATH KAMILA	SORO /737 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12057/2026	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/31616/2026 ABLAPL/12058/2026	MALATI @ MALTI SAGRIA VS STATE OF ODISHA	SABYASACHI MISHRA VS	BANGOMUNDA /109 /2026 () //
535	D-ABLAPL/31953/2026 ABLAPL/12059/2026	JAGA@SURESH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /159 /2026 () //
536	D-ABLAPL/28891/2026 ABLAPL/12060/2026	OMM PRAKASH BEURA VS STATE OF ODISHA	SANJIT MISHRA VS	LAXMISAGAR P.S. /642 /2026 () //
537	D-ABLAPL/31474/2026 ABLAPL/12061/2026	RANJAN PATASANI VS STATE OF ODISHA	DEBASHREE PARIDA VS	BAGHAMARI /333 /2026 () //
538	D-ABLAPL/31560/2026 ABLAPL/12062/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	KOREI /358 /2026 () //
539	D-ABLAPL/31998/2026 ABLAPL/12063/2026	BISWARANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /189 /2026 () //
540	D-ABLAPL/32002/2026 ABLAPL/12064/2026	TAPAS RANJAN PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIALI /780 /2026 () //
541	D-ABLAPL/31584/2026 ABLAPL/12065/2026	BIBEKANANDA PARIJA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
542	D-ABLAPL/31999/2026 ABLAPL/12066/2026	MANASH SETHY @ PINTU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /379 /2026 () //
543	D-ABLAPL/29355/2026 ABLAPL/12067/2026	NAGINA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /146 /2025 () //
544	D-ABLAPL/32014/2026 ABLAPL/12068/2026	NARENDRA KUMAR MALLIK VS	BYOMAKESH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
545	D-ABLAPL/31589/2026 ABLAPL/12069/2026	STATE OF ODISHA RAJA @ RAJESH SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /232 /2026 ()
546	D-ABLAPL/31636/2026 ABLAPL/12070/2026	STATE OF ODISHA ASISH KUMAR BISOI VS	ALOK KUMAR RANA VS	// / /0 ()
547	D-ABLAPL/31757/2026 ABLAPL/12071/2026	STATE OF ODISHA HAPPY @ ANIL KUMAR CHAMPATI VS	BIDHUBHUSANA MOHAPATRA VS	// KHURDA SADAR /492 /2026 ()
548	D-ABLAPL/32017/2026 ABLAPL/12072/2026	STATE OF ODISHA RANGABATI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
549	D-ABLAPL/29925/2026 ABLAPL/12073/2026	STATE OF ODISHA BISHAL ROUT VS	DINESH RAY VS	// BALIMI /234 /2026 ()
550	D-ABLAPL/31833/2026 ABLAPL/12074/2026	STATE OF ODISHA BISWAKISHAN SUNDARAY VS	SABYASACHI MISHRA VS	// PIPLI /598 /2026 ()
551	D-ABLAPL/31843/2026 ABLAPL/12075/2026	STATE OF ODISHA RAKESH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA PS /439 /2026 ()
552	D-ABLAPL/31633/2026 ABLAPL/12076/2026	STATE OF ODISHA PRAFULLA BEHERA VS	SATYABRATA DASH VS	// JENAPUR /279 /2026 ()
553	D-ABLAPL/32023/2026 ABLAPL/12077/2026	STATE OF ODISHA NABA KISHORE CHAUDHURY VS	ARUN KUMAR BUDHIA VS	// / / ()
554	D-ABLAPL/31884/2026 ABLAPL/12078/2026	STATE OF ODISHA RAGHUNATH MALIK @ MALLICK VS	TANMAYA KUMAR MOHANTY VS	// TIHIDI /375 /2026 ()
555	D-ABLAPL/30326/2026 ABLAPL/12079/2026	STATE OF ODISHA SOUMYARANJAN @ SITU DHIBAR @ PENTHEI VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /225 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
556	D-ABLAPL/31888/2026 ABLAPL/12080/2026	GENDUA MALLICK @ GAGAN BIHARI MALIK VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	TIHIDI /375 /2026 () //
557	D-ABLAPL/31771/2026 ABLAPL/12081/2026	BASANTI MAHALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANANTPUR /206 /2026 () //
558	D-ABLAPL/31899/2026 ABLAPL/12082/2026	SAMIR KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
559	D-ABLAPL/31139/2026 ABLAPL/12083/2026	PRADEEPTA SAHOO @ CHINTU VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /190 /2026 () //
560	D-ABLAPL/32032/2026 ABLAPL/12084/2026	MUKESH ROUT VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	GURUDIJHATIA /247 /2026 () //
561	D-ABLAPL/31797/2026 ABLAPL/12085/2026	AMARABARA JENA @ AMARBAR JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHADEV KHUNTA /204 /2023 () //
562	D-ABLAPL/32060/2026 ABLAPL/12086/2026	SK.IBRAHIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /584 /2026 () //
563	D-ABLAPL/32061/2026 ABLAPL/12087/2026	NILAMANI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /330 /2026 () //
564	D-ABLAPL/31805/2026 ABLAPL/12088/2026	SATYAJIT JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BINJHARPUR /294 /2026 () //
565	D-ABLAPL/31231/2026 ABLAPL/12089/2026	SRIKANTA SADANGI @ SRIKANTA KUMAR SHADANGI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /386 /2025 () //
566	D-ABLAPL/32064/2026 ABLAPL/12090/2026	PRAHALLAD PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NUAGAON /186 /2026 () //
567	D-ABLAPL/32071/2026	SURAJ KUMAR KHUNTIA	NAVNEET DADHICHI	KUMBHARAPARA /414 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12091/2026	VS STATE OF ODISHA	VS	() //
568	D-ABLAPL/31810/2026 ABLAPL/12092/2026	RAM KISHORE RAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI GRPS /114 /2026 () //
569	D-ABLAPL/32081/2026 ABLAPL/12093/2026	MILU PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /444 /2026 () //
570	D-ABLAPL/31818/2026 ABLAPL/12094/2026	SUKANTA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	SANJIT MISHRA VS	CUTTACK VIGILANCE /18 /2026 () //
571	D-ABLAPL/32084/2026 ABLAPL/12095/2026	AMIT KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHUNTA /214 /2026 () //
572	D-ABLAPL/31820/2026 ABLAPL/12096/2026	ABHISEK KUMAR @ ABHISEK RAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /96 /2026 () //
573	D-ABLAPL/32092/2026 ABLAPL/12097/2026	SK. ABAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /259 /2026 () //
574	D-ABLAPL/31824/2026 ABLAPL/12098/2026	LIPUN KUMAR PATRA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BONTH /266 /2026 () //
575	D-ABLAPL/31850/2026 ABLAPL/12099/2026	RAJA SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR SADAR /616 /2026 () //
576	D-ABLAPL/31861/2026 ABLAPL/12100/2026	TAPAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /207 /2023 () //
577	D-ABLAPL/31863/2026 ABLAPL/12101/2026	PRATAP MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /397 /2026 () //
578	D-ABLAPL/31865/2026 ABLAPL/12102/2026	AKRAM VS	KHUSBU PANIGRAHI VS	BASTA /497 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
579	D-ABLAPL/31867/2026 ABLAPL/12103/2026	STATE OF ODISHA DINESH BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NACHUNI /397 /2026 () //
580	D-ABLAPL/31914/2026 ABLAPL/12104/2026	APARNA PATRO VS STATE OF ODISHA	M.SIMANCHALA DORA VS	BADABAZAR /640 /2026 () //
581	D-ABLAPL/31916/2026 ABLAPL/12105/2026	A. PRASANT KUMAR PATRO VS STATE OF ODISHA	M.SIMANCHALA DORA VS	BADABAZAR /640 /2026 () //